

factories in Punjab State is as under:—

1. Dhuri . . . . .	8.69
2. Phagwara . . . . .	9.51
3. Morinda . . . . .	9.56
4. Bhogpur . . . . .	9.56
5. Nawanshahr . . . . .	9.57
6. Batala . . . . .	10.61

(b) The sugar recovery percentage in the case of Dhuri factory is low as compared to that of other factories in Punjab State, but the difference in the case of Phagwara factory is only marginal.

(c) The main reason for low sugar recovery in Dhuri is comparatively less area under CO J. 64, an early maturing high sugar variety, and also due to low mill efficiency on account of very old machinery.

(d) In view of the above facts this does not arise.

(e) The Punjab Government are taking steps to increase the area under CO J. 64 Sugarcane variety and also trying to reduce the time-lag between the harvesting of sugarcane and its milling by the factory. Besides, the Central Government are implementing, through the term financing institutions, a soft loan scheme for the modernization and rehabilitation of sugar factories.

#### Building for States Information Centres

9887. SHRI R. K. MHALGI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether there is any proposal under consideration of Government of India to construct a 'Bharat Bhavan' for information centres of various States;

(b) if so, the details thereof; and

(c) when the said building is likely to be ready?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) No, Sir.

(b) and (c). Do not arise.

#### Construction of Government Quarters

9888. SHRI GANANATH PRADHAN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to refer to the reply given to Unstarred Question No. 92 on the 20th November, 1978 regarding allotment of B and C type quarters in Delhi and State:

(a) whether Government has since sorted out the applications received from the employees working in Delhi;

(b) if so, the information asked for in part (a) and (b) of the aforesaid question may be furnished;

(c) whether it is a fact that the progress in regard to construction of Government quarters for employees is very slow and if so, the reasons thereof; and

(d) the number of employees who are likely to vacate their accommodation by 1982 due to their retirement (category-wise)?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) A statement furnishing the information is attached.

(c) Within the available resources, it is the policy of the Government to construct as many quarters as possible for Government servants. During the previous financial year, Government have sanctioned construction of 15,300 houses in Delhi. In all, a total number of about 21,000 houses are under construction/sanctioned for construction in Delhi and it is likely to be completed during the next two or three years. In addition, a hostel with 800 suites, is being constructed

for allotment to the delegates attending the UNIDO Conference. After the conference, these suites will also be added to the General Pool accommodation.

(d) No such information is maintained.

Statement

Priority Date	Number of applications received	
Year	Type B	Type C
1939	6	9
1940	2	3
1941	6	9
1942	10	26
1943	28	61
1944	47	99
1945	38	123
1946	35	101
1947	42	126
1948	51	167
1949	30	178
1950	36	139
1951	36	168
1952	39	272
1953	68	289
1954	118	394
1955	287	686
1956	402	940
1957	991	895
1958	620	648
1959	612	723
1960	691	456
1961	951	817
1962	1251	712
1963	1278	799

Priority Date	Number of application received	
1964	1544	871
1965	1477	829
1966	1584	557
1967	1388	701
1968	857	301
1969	1072	326
1970	1257	353
1971	1501	377
1972	1059	343
1973	1150	316
1974	957	186
1975	903	199
1976	924	189
1977	2417	2343
1978	558	127
1979	008	2

बमुना-घर बस्तियों का विकास

9889. जी यंदा बसत सिंह: क्या विधान और आवास तथा प्रति और पुनर्वास यंकी यह बताने की कृपा करने कि :

(क) क्या सरकार का विचार बमुना-घर बस्तियों का विकास करने का है; और यदि हाँ, तो अब से पहले किस क्षेत्र में विकास कार्य आरम्भ करने का विचार है; और

(ख) वर्ष 1979-80 के दौरान इस कार्य पर कितनी राशि खर्च करने का विचार है।

विधान और आवास तथा प्रति और पुनर्वास यंकी (जी विक्रमर बसत): (क) और (ख) दिल्ली विकास प्राधिकरण में सूचित किया है कि इस समय बमुना घर क्षेत्र में दो रिजर्वीय काकोनियों का विकास किया जा रहा है जिसमें से एक काकोनी विकासार्थ मार्ग (200 एच.आई.सी. रोड/एच.आई.सी. रोड/बसत और) है